

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 100/BB/ 2017	-	For Hearing	Rule-6 of IB	Ajay Bhavikatti Vs. Sovereign Developers & Infrastructure Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
19.	Ajay Bhavikatti (Operational Creditor) Raksha Bhavikatti Advocate 9902069614	Petitioner Bhavikatti.

ORDER

Counsel for Petitioner is present. Registry further noticed some defect in the papers submitted by the Petitioner. Petitioner Counsel is directed to rectify them. List it on 13/11/2017.


Member (T)


Member (J)